

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 205**  
**(CA)-(CAA)-32/ND/2022**

**IN THE MATTER OF:**

**Magnolia Textiles Pvt. Ltd. and  
Amaryllis Clothing Pvt. Ltd.**

...

**Applicant**

**Under Section: 230-232**

**Order delivered on 27.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant**

**For the IT Dept.**

:

: Mr. Kunal Sharma (Sr. Standing Counsel),  
Ms. Zehra Khan (Jr. Standing Counsel),  
Mr. Sushrut Meena, Advocates

**ORDER**

Partly heard the Applicants. List the matter for further hearing on 28.09.2022.

  
**(L.N. GUPTA)**  
**MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**